Cases pending in High Court .-,

374. DR. LOKESH CHANDRA. SHRI MOHAMMED USMAN ARIF:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of cases which have been pending in various High Courts for 20 years or more; and
- (b) the steps Government have con templated to augment the strength of the High Courts to expedite disposal of backlog of cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) A Statement giving the requisite information is attached.

(b) Proposals *or augmenting the Judge strength received from the State Governments are given prompt attention in the Government of India.

Statement

Number of cases/pending in various High

Courts for 20 years or more.

Na	ame of the Hi		Number of cases pending		
1	Alfahabad			,	10
2.	Andirra Prac	lesh	•		Nil
3.	Bombay				1
4.	Calcutta	,			292
5.	Delhi	-			ŊiI
6.	Gauhati		٠		3
7.	Gujarat		٠	,	Nil
8.	Himachal Pr	adesh			Nil
9.	Jamme & K	Lashmir			Nil
10.	Karnataka				Nil
71.	Krrala				Nil
12.	Madhya Prac	desh			3
13.	Madras			•	Mil

Nar	Number of cases pending				
14.	Orissa				Nil
15.	Patna				Nil
16.	Punjab and		Nil		
17.	Rajasthan				Nil
18.	Sikkim				Nil
		L		309	

Loss in Coal India Limited

375. DR. LOKESH CHANDRA:

SHRI MOHAMMED USMAN ARIF:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- (a) the loss suffered by Coal India Limited in 1979 and the reasons therefor; and
- (b) the steps Government propose to take to increase production in 1he Coal India Limited?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY;: (a) According to the provisional unaudited accounts, the loss of Coal India Ltd. during 1979-80 has been estimated at Rs. 135 crores which, is mainly due to unremunerative price of coal which continued upto the middle of July, 1979 when the coal prices were revised and the loss in production because of shortage of power,, explosives, etc.

- (b) Some of the measures adopted to increase coal production are:
 - (1) Attempts are being made to improve power generation in DVC which supplies the bulk of the power to collieries in Eastern India where produotun has been affected due to power shortage.
 - (2) Import of explosives has been arranged to cover the gap between demand and indigenous availability.
 - (3) Instructions have been issued for the allotment of diesel on a priority basis to the Coal Industry.